## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

C.P. No. 83(ND)/2017

IN THE MATTER OF:

M/s. Trustline Finvest Limited

.....Petitioner

SECTION: UNDER SECTION 66

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s) :

Shri Dhruv Gupta, Advocate

## **ORDER**

On account of paucity of time, matter is adjourned to 24.08.2017.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (R. VARADHARAJÁN) (MEMBER JUDICIAL)

16.08.2017 Vineet